

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 600
TO BE ANSWERED ON 25TH JULY, 2023**

MENTAL HEALTHCARE

600. SHRI ABIR RANJAN BISWAS:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of funds allocated, disbursed and utilized under Mental Healthcare Act 2017 in the last four years, year-wise and State-wise;
- (b) the number of individuals penalized for attempting suicide during the last five years, year-wise and State-wise;
- (c) whether Government is aware of the number of individuals enrolled for rehabilitation after attempting suicide in the last five years, year-wise and State-wise; and
- (d) the measures for rehabilitation of such individuals taken by Government in the last four years, year-wise and State-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(PROF. SATYA PAL SINGH BAGHEL)**

- (a) The Mental Healthcare Act 2017 have provision for allocation of funds to the Central Mental Health Authority (CMHA) for being utilized for the purposes of this Act. Accordingly, funds have been allocated every year. However, pending setting up of CMHA Secretariat, MoHFW's infrastructure is being used for performing the duties of CMHA.
- (b) The data as received from National Crime Record Bureau, regarding number of individuals penalized for attempting suicides during the last five years, year-wise and State-wise, is at Annexure.
- (c) & (d) Department of Empowerment of Persons with Disabilities (DEPWD), Ministry of Social Justice and Empowerment has informed that the National Institute of Mental Health Rehabilitation (NIMHR) has been made operational from September, 2019 at Sehore in Madhya Pradesh with the objective to promote mental health rehabilitation using an integrated multidisciplinary approach and developing trained professionals in the area of mental health rehabilitation.

Annexure

State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Attempt to Commit Suicide During 2017-2019

SL	State/UT	2017						2018						2019					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	376	214	103	208	242	127	368	417	105	360	634	168	345	272	104	213	323	129
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1	1	0
3	Assam	9	1	0	11	5	0	1	0	0	2	0	0	1	1	0	1	1	0
4	Bihar	1	0	0	0	0	0	33	24	0	32	26	0	18	12	0	19	14	0
5	Chhattisgarh	47	47	19	48	48	20	24	24	20	24	24	20	14	13	15	14	14	17
6	Goa	0	0	0	0	0	0	1	1	1	0	1	1	1	1	1	2	2	1
7	Gujarat	35	19	12	19	19	12	5	16	0	18	18	0	4	4	1	4	4	1
8	Haryana	83	69	7	82	76	7	70	63	12	73	69	20	72	47	12	53	52	12
9	Himachal Pradesh	29	12	3	11	13	3	33	23	1	17	24	1	18	15	3	6	16	3
10	Jharkhand	25	0	0	6	0	0	7	2	0	1	2	0	1	1	1	3	3	3
11	Karnataka	170	105	38	152	153	39	175	161	27	111	177	29	117	125	38	112	146	91
12	Kerala	57	43	9	50	49	9	65	62	9	65	66	9	53	41	12	50	43	12
13	Madhya Pradesh	59	63	29	56	70	37	45	38	6	40	40	6	32	31	19	28	31	19
14	Maharashtra	246	222	15	284	258	22	367	232	12	327	322	12	250	288	12	279	310	12
15	Manipur	0	0	0	0	0	0	1	0	0	1	0	0	1	0	0	8	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
17	Mizoram	1	0	0	1	0	0	0	0	0	0	0	0	0	1	0	1	1	0
18	Nagaland	0	0	0	0	0	0	1	0	0	1	0	0	0	1	1	1	1	1
19	Odisha	24	18	0	19	19	0	16	6	1	5	7	1	22	9	0	8	13	0
20	Punjab	31	32	11	31	37	14	23	25	11	31	30	14	25	14	2	15	14	4
21	Rajasthan	25	20	4	61	61	4	21	16	2	18	18	9	20	16	10	15	16	13
22	Sikkim	10	3	1	3	3	1	3	2	0	2	2	0	1	0	0	0	0	0
23	Tamil Nadu	128	29	16	40	39	24	195	106	44	164	113	44	138	30	16	95	40	16
24	Telangana	177	173	97	69	195	99	188	153	80	83	174	82	150	128	71	74	143	77
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
26	Uttar Pradesh	33	32	6	51	52	8	29	18	4	23	21	5	29	14	2	13	14	2
27	Uttarakhand	3	2	0	2	2	0	1	1	0	1	1	0	4	3	0	3	3	0
28	West Bengal	0	0	0	0	0	0	1	1	0	1	1	0	2	0	0	0	0	0

	TOTAL STATE(S)	1569	1104	370	1204	1341	426	1673	1391	335	1400	1770	421	1321	1068	320	1018	1205	413
29	A&N Islands	44	49	44	46	56	44	2	0	8	0	0	8	0	0	3	0	0	3
30	Chandigarh	8	5	1	5	7	4	4	4	2	5	5	2	1	2	0	1	2	0
31	D&N Haveli and Daman & Diu+	1	1	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	18	5	2	8	6	2	9	4	3	2	4	3	9	4	0	5	4	0
33	Jammu & Kashmir*	266	139	61	168	167	64	365	160	107	244	205	117	291	191	87	204	198	91
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	1	0	0	0	0	0	3	0	0	0	0	0
36	Puducherry	38	34	13	25	54	15	21	12	8	12	12	8	13	24	3	24	24	3
	TOTAL UT(S)	375	233	121	252	291	129	402	180	128	263	226	138	317	221	93	234	228	97
	TOTAL (ALL INDIA)	1944	1337	491	1456	1632	555	2075	1571	463	1663	1996	559	1638	1289	413	1252	1433	510

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2017, 2018, 2019

‘*’ Data of erstwhile Jammu & Kashmir State including Ladakh during during 2017, 2018, 2019

State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Attempt to Commit Suicide During 2020-2021

SL	State/UT	2020						2021					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	330	231	79	134	295	82	322	246	150	105	325	173
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	16	2	0	2	2	0	4	0	0	1	0	0
4	Bihar	8	9	0	14	11	0	0	0	0	0	0	0
5	Chhattisgarh	7	7	6	7	7	6	4	3	2	3	3	2
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	2	2	0	2	2	0	2	2	0	3	3	0
8	Haryana	50	40	3	49	46	4	44	35	2	52	52	2
9	Himachal Pradesh	11	6	0	3	6	0	7	3	0	4	4	0
10	Jharkhand	15	0	0	0	0	0	12	1	0	1	1	0
11	Karnataka	93	81	29	62	96	29	111	113	31	108	126	32
12	Kerala	34	26	44	19	63	45	40	39	2	34	46	2
13	Madhya Pradesh	16	19	4	15	21	5	14	9	2	5	10	2
14	Maharashtra	212	191	3	179	229	3	278	242	10	211	272	10
15	Manipur	1	0	0	0	0	0	1	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	1	0	0	0	0	0
17	Mizoram	0	0	1	0	0	1	0	0	0	0	0	0
18	Nagaland	1	1	1	1	1	1	0	0	0	0	0	0
19	Odisha	42	37	0	25	43	0	47	54	0	36	56	0
20	Punjab	35	12	2	50	13	2	23	13	4	19	15	6
21	Rajasthan	17	12	3	12	12	4	22	19	7	21	22	7
22	Sikkim	1	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	151	48	6	156	67	6	178	73	5	179	108	5
24	Telangana	128	113	36	76	148	49	119	98	56	9	130	58
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	17	9	0	17	17	0	28	20	3	22	22	3
27	Uttarakhand	5	4	0	5	4	0	4	4	0	2	4	0
28	West Bengal	4	4	0	1	4	0	3	1	1	0	1	1

	TOTAL STATE(S)	1196	854	217	829	1087	237	1264	975	275	815	1200	303
29	A&N Islands	0	0	13	0	0	13	0	0	1	0	0	1
30	Chandigarh	1	1	0	2	1	0	2	0	0	2	0	0
31	D&N Haveli and Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	8	5	0	7	5	0	9	6	0	11	6	0
33	Jammu & Kashmir	472	165	39	204	179	42	587	412	133	518	485	137
34	Ladakh	6	4	2	4	4	2	0	1	7	1	1	7
35	Lakshadweep	2	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	1	0	1	1	0	1	2	0	3	3	0
	TOTAL UT(S)	489	176	54	218	190	57	599	421	141	535	495	145
	TOTAL (ALL INDIA)	1685	1030	271	1047	1277	294	1863	1396	416	1350	1695	448

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2017, 2018, 2019

'*' Data of erstwhile Jammu & Kashmir State including Ladakh during during 2017, 2018, 2019